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## Notice

By virtue of an affidavit sworn before the **Notary Public BHUBANESWAR** on Dated **22nd April 2024**, I, **Mr. JOSEPH AMALAN**, Address **SATYA JYOTI, SATYA NAGAR, PO-OMP LINE, PS/DIST-JHARSUGUDA, PIN-768204** have changed my name from “**JOSEPH AMALA KARUNAGARAM MA**” to “**JOSEPH AMALAN**”. Henceforth, I shall be known as “**JOSEPH AMALAN**” for all purposes.

**JOSEPH AMALAN**